

आयकर अपीलीय अधिकरण, जयपुर न्यायपीठ, जयपुर  
IN THE INCOME TAX APPELLATE TRIBUNAL, JAIPUR BENCHES, "B" JAIPUR

श्री संदीप गोसाई, न्यायिक सदस्य एवं श्री विक्रम सिंह यादव, लेखा सदस्य के समक्ष  
BEFORE: SHRI SANDEEP GOSAIN, JM & SHRI VIKRAM SINGH YADAV, AM

आयकर अपील सं./ITA. No. 914/JP/2018  
निर्धारण वर्ष/Assessment Years : 2011-12

M/s Genus Power Infrastructures Ltd SPL-3, RIICO Industrial Area, Sitapura, Tonk Road, Jaipur	बनाम Vs.	The Income Tax Officer Ward 7(2), Jaipur
ज्वस्थायी लेखा सं./जीआईआर सं./PAN/GIR No.: AACCG1218P		
अपीलार्थी /Appellant		प्रत्यर्थी /Respondent

आयकर अपील सं./ITA. No. 1049/JP/2018  
निर्धारण वर्ष/Assessment Years : 2012-13

M/s Genus Power Infrastructures Ltd (Earlier known as Genus Overseas Electronics Ltd.) SPL-3, RIICO Industrial Area, Sitapura, Tonk Road, Jaipur	बनाम Vs.	The Income Tax Officer Ward 7(2), Jaipur
ज्वस्थायी लेखा सं./जीआईआर सं./PAN/GIR No.: AACCG1218P		
अपीलार्थी /Appellant		प्रत्यर्थी /Respondent

निर्धारिती की ओर से/ Assessee by: Sh. Manish Agarwal (CA)  
राजस्व की ओर से/ Revenue by : Sh. B. K. Gupta (CIT)

सुनवाई की तारीख/ Date of Hearing : 30/06/2021  
उदघोषणा की तारीख/Date of Pronouncement : 30/06/2021

आदेश / ORDER

PER BENCH

The assessee has filed the present appeal against the order of Id. CIT(A)-1, Jodhpur dated 23.05.2018 & 18.07.2018 for the assessment years 2011-12 & 2012-13.

2. The Id A/R has stated that the assessee has filed petitions under "Vivad Se Vishwas Scheme-2020" to settle the aforesaid matter and the said petitions have been accepted and Form 3 have been issued on 28.04.2021 by the Designated Authority and which has been received by the assessee. It was accordingly requested that the assessee may be allowed to withdraw the present appeals.

3. The Id. DR is heard who did not raise any specific objection in accepting the said prayer of withdrawal of appeals by the assessee.

4. In view of above, the prayer of the assessee is accepted and the appeals are dismissed as withdrawn by the assessee.

Order pronounced in the open Court on 30/06/2021.

Sd/-

( संदीप गोसाई )

(Sandeep Gosain)

न्यायिक सदस्य / Judicial Member

Sd/-

(विक्रम सिंह यादव)

(Vikram Singh Yadav)

लेखा सदस्य / Accountant Member

जयपुर / Jaipur

दिनांक / Dated:- 30/06/2021.

Ganesh Kumar

आदेश की प्रतिलिपि अग्रेषित / Copy of the order forwarded to:

1. अपीलार्थी / The Appellant- M/s Genus Power Infrastructures Ltd., Jaipur

2. प्रत्यर्थी / The Respondent- The Income Tax Officer, Ward 7(2), Jaipur
3. आयकर आयुक्त / CIT
4. आयकर आयुक्त / CIT(A)
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, जयपुर / DR, ITAT, Jaipur.
6. गार्ड फाईल / Guard File { ITA Nos. 914 & 1049/JP/2018 }

आदेशानुसार / By order,

सहायक पंजीकार / Asst. Registrar